

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 11th February, 2016
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR D N PATIL

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 26/2016(CZ)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Adv.	
2.	Appeal No. 49/2015(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	

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